

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 603
IB-537/ND/2023

IN THE MATTER OF:
M/s. Findoc Finvest Pvt. Ltd.

...PETITIONER

Vs.

M/s. AF Enterprises Ltd.

...RESPONDENT

Section
U/s 7 of IB Code, 2016

Order delivered on 15.04.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor :Mr. Abhishek Sharma, Ms.
Kritya Sinha, Mr. Pranshul
Kulshreshtha, Advs.

ORDER

Ld. Counsel on behalf of Financial Creditor and Ld. Counsel on behalf of Corporate Debtor are present. Pleadings are complete. List the matter for arguments on **27.05.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)